

29

NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1

C.P. No.14/241-242/NCLT/AHM/201

Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)

Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
NATIONAL COMPANY LAW TRIBUNAL , AHMEDABAD BENCH ON 25.06.2020

Name of the Company:

Jayantilal Govindji Patel & Anr

V/s

Surat Health Services Private Ltd & Ors

Section:

Section 241-244 of the Companies Act 2013.

ORDER

Learned Counsel Ms. Natasha Shah appeared for the Petitioner.

No one appeared for the Respondent.

The pleadings are complete in the matter.

The matter stands adjourned for **fresh hearing** on 20.07.2020.

The Petitioner is directed inform the date of hearing to the Respondent.

(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

(MADAN B GOSAVI)
MEMBER (JUDICIAL)

Dated this the 25th day of June, 2020.